

Subject	Kendriya Vidyalayas			Jawahar Navodaya Vidyalayas			Central Tibetan Schools		
	Sanctioned strength	In position	Posts lying vacant	Sanctioned strength	In position	Posts lying vacant	Sanctioned strength	In position	Posts lying vacant
Physics	1146	1003	143	483	363	120	18	18	—
Chemistry	1146	992	154	483	353	130	18	18	—
Mathematics	1042	861	181	505	383	122	18	18	—

(b) No, Sir.

(c) Does not arise.

#### **Closure of private engineering and management colleges**

854. DR. CHANDAN MITRA: Will the Minister of HUMAN RESOURCE DEVELOPMENT be pleased to state:

(a) whether the All India Council for Technical Education (AICTE) has approved closure of certain private Engineering and Management colleges across the country recently;

(b) if so, the details thereof, State/Union Territory-wise alongwith the reasons therefor;

(c) the total number of seats available for under-Graduate courses in various streams of Engineering and Management in private/Government colleges, State/Union Territory-wise; and

(d) the steps taken by Government to tread cautiously on the issue of granting deemed status to educational institutions?

THE MINISTER OF STATE IN THE MINISTRY OF HUMAN RESOURCE DEVELOPMENT (SHRIMATI D. PURANDESWARI): (a) and (b) Yes, Sir. The State-wise number of technical institutions who have submitted application for closure of programme is as follows:—

(i) Chhattisgarh – 04 (ii) Gujarat – 13 (iii) Madhya Pradesh – 05 (iv) West Bengal – 02 (v) Bihar – 01 (vi) Uttar Pradesh – 17 (vii) Uttarakhand – 01 (viii) Haryana – 06 (ix) Punjab – 06 (x) Rajasthan – 18 (xi) Andhra Pradesh – 56 (xii) Tamil Nadu – 02 (xiii) Karnataka – 05 (xiv) Maharashtra – 07.

The All India Council for Technical Institutions (AICTE) has not asked for reasons for closures for institutions. However, this may be due to poor admission in the institutions.

(c) The total number of seats available for under-Graduate courses in various streams of Engineering in private/Government colleges, State/Union Territory-wise is given in Statement (*See* below).

(d) To regulate, in an orderly manner, the process of declaration of institutions as deemed to be universities; preventing institutions of dubious quality from being so declared; and further to maintain quality of higher education imparted by institutions deemed to be universities consistent with the ideals of the concept of a university, the UGC has notified the UGC (institutions Deemed to be Universities) Regulations, 2010 in the Extraordinary Gazette of India on 26th May, 2010. All the proposals received for Deemed to be University status are being examined by the UGC in accordance with these Regulations.

***Statement***

*The total number of seats available for under-Graduate courses in various streams of Engineering in private/Government colleges, State/Union Territory-wise*

State	Engineering
1	2
Andaman and Nicobar Islands	90
Andhra Pradesh	348650
Arunachal Pradesh	150
Assam	4125
Bihar	7550
Chandigarh	915
Chhattisgarh	24760
Dadra and Nagar Haveli	0
Daman and Diu	0
Delhi	6830
Goa	1260
Gujarat	52589
Haryana	65960
Himachal Pradesh	8190
Jammu and Kashmir	2485

1	2
Jharkhand	5570
Karnataka	93780
Kerala	54284
Madhya Pradesh	96086
Maharashtra	155568
Mizoram	0
Manipur	115
Meghalaya	480
Odisha	4478
Puducherry	6540
Punjab	44859
Rajasthan	60750
Sikkim	720
Tamil Nadu	253777
Tripura	300
Uttar Pradesh	144862
Uttarakhand	14325
West Bengal	34113
TOTAL:	1494161

**Rashtriya Madhyamik Shiksha Abhiyan (RMSA)**

855. SHRI K.N. BALAGOPAL: Will the Minister of HUMAN RESOURCE DEVELOPMENT be pleased to state:

(a) whether Government has been continuing with the Rashtriya Madhyamik Shiksha Abhiyan (RMSA) for improving school education;

(b) if so, the allocation given for the annual plan 2012-13 to different States; and

(c) the amount given to the States during last five years, with State-wise details thereof?